GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

**RAJYA SABHA**
**UNSTARRED QUESTION NO. 1163**
TO BE ANSWERED ON 27.07.2022

**ADMISSION UNDER EWS CATEGORY**

1163 Smt. Phulo Devi Netam:

Will the Minister of Education be pleased to state:

(a) whether in the last two years, around 18,000 children under the Economically Weaker Section (EWS) category have not been provided admission in private schools in Delhi;

(b) if so, the reasons therefor; and

(c) the details of children under the EWS category studying in private schools across the country, State-wise?

**ANSWER**
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) to (c): Education is in the Concurrent List of the Constitution. Majority of schools are under the jurisdiction of the respective State Government and Union Territory Administration.

As per provisions of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 the respective State and UT Government are the appropriate Governments for the schools falling under their jurisdiction as per Section 2(a) of the RTE Act.

For implementation of Section 12(1)(c) of the RTE Act, the appropriate government is required to notify the disadvantaged groups and weaker sections, notify per child cost and start admissions in private un-aided schools as per the laid down procedure.

As reported by the States, the state-wise details of total children studying in year 2021-22, under Section 12(1)(c) of the RTE Act are at **Annexure**.

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**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 1163 TO BE ANSWERED ON 27TH JULY, 2022 ASKED BY HON'BLE MP SMT. PHULO DEVI NETAM REGARDING ADMISSION UNDER EWS CATEGORY**

**Status of children studying under Section 12 (1) (C) in private school during 2021-22**

| S. No. | State | Total Children studying |
|---|---|---|
| 1 | Assam | **2504** |
| 2 | Bihar | **345667** |
| 3 | Chandigarh | **6268** |
| 4 | Chhattisgarh | **298639** |
| 5 | Daman & Dadra | **260** |
| 6 | Delhi | **147372** |
| 7 | Gujarat | **447827** |
| 8 | Himachal Pradesh | **155** |
| 9 | Jharkhand | **28406** |
| 10 | Karnataka | **418364** |
| 11 | Madhya Pradesh | **1065381** |
| 12 | Maharashtra | **436668** |
| 13 | Odisha | **30275** |
| 14 | Rajasthan | **918231** |
| 15 | Tamilnadu | **417327** |
| 16 | Tripura | **15** |
| 17 | Uttar Pradesh | **250292** |
| 18 | Uttarakhand | **83302** |
| **Total** | | **4896953** |

***Source: Appraisal Report 2021-22***